Second airport in the NCR

- 149. SHRI DEVENDER GOUD T.: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Government has given -approval for a second airport in the NCR:
- (b) whether it is also a fact that as per existing rule there should not be another airport within 150 kms. area;
- (c) if so, how Government is planning to amend the rule to take up the second airport; and
- (d) if the rule is relaxed, will it be applicable to all places including Hyderabad airport since GMR is objecting second airport at Warangal?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Yes, Sir. Government of India has granted the site clearance for setting up of a Greenfield Airport near Bhiwadi, District Alwar, Rajasthan subject to some conditions in November-2015. However, any new Greenfield Airport requires two stage dearances *i.e.* 'Site Clearance' and 'in-principle' approval. In case of proposed airport of Bhiwadi, the site "clearance has been granted and further development would depend on preparation of Detailed Project Report (DPR), its economic viability and financial closure subject to the 'in-principle' approval.

- (b) and (c) No, Sir. As per Greetifield Airport Policy, in case a greenfield airport is proposed to be set up within 150 km of an existing civilian airport, the impact on the existing airport would be examined and such cases would be decided by the Government on a case to case basis.
- (d) However, as per the Concession Agreement between Government of India (GoI) and Hyderabad International Airport Limited, no new or existing airport shall be permitted by GoI to be developed as, or improved or upgraded into, an international airport within an aerial distance of 150 kms of the airport before the 25th anniversary of the airport opening date.

Levy of taxes on large airlines

- 150. SHRI M. P. VEERENDRA KUMAR: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government proposes to levy more User Development Fees (UDF) at airports under the hybrid-till mechanism;